HARYANA VIDHAN SABHA

Un-Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 30th November, 2015.

Details of Immovable Properties of Gaushala Trust Bhiwani

193. SH. KARAN SINGH DALAL, M.L.A.: Will the Agriculture Minister be pleased to state:-

- a) the details of immovable properties owned and under control of Shree Gaushala Trust, Bhiwani as on the date of its registration dated 21-5-1963 with Registrar of Firms and Societies Punjab alongwith the names of the original donors/owners of immovable properties with terms and conditions of donation and will of donors;
- b) the details of all immovable properties purchased acquired or received in donations by the abovesaid trust since its inception i.e 21-5-1963 till date; and
- c) the details of all immovable properties sold by the Shree Gaushala Trust, Bhiwani since 21-5-1963 till date alongwith the details of resolutions passed for such sales, details of agreement of sale and sale deeds?

Chandigarh: The 24th November, 2015 R.K. NANDAL, Secretary, Haryana Vidhan Sabha